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Title : Introduction of the Constitution (Amendment) Bill, 2006 (Amendment of Article 217).

SHRI TUKARAM GANPAT RAO RENGE PATIL (PARBHANI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI TUKARAM GANPAT RAO RENGE PATIL : Sir, I introduce the Bill [\[R47\]](#).

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** Introduced with the Recommendation of the President

MR. DEPUTY-SPEAKER: Shri Hansraj Gangaramji Ahir - Not present.

Shri Mohan Singh.